NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/300/ (IB)/2017

NAME OF THE PETITIONER(S)

: EMCO LTD

NAME OF THE RESPONDENT(S)

: EASWARI ELECTRICALS PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

PJRISHICESH PJ Sricanuesh 9884862677

For Petitiner

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M. Mo Homes Haray N

For Responder.

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that an offer was made for settling the issue with the petitioner. But the petitioner did not agree. Counsel for respondent sought time for making fresh offer and to file a memo giving the schedule of payment. Time extended at request. Put up on 17.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)